

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE (PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In supersession of earlier orders and as per the provisions of Equal Opportunity Policy for Persons with Disability employed in the Delhi District Courts Establishment, the following Judicial Officers are appointed as Liaison Officer and Grievance Redressal Officer in Rouse Avenue District Court, New Delhi as mentioned against their names with immediate effect in addition to the work already assigned to them :-

S.No.	Name of Judl. Officer	Designation	Appointed as
1.	Ms. Geetanjali	Presiding Officer/Industrial Tribunal-02	Liaison Officer
2.	Sh. Robinjeet Singh	Addl. Chief Judicial Magistrate-06	Grievance Redressal Officer

(Dinesh Bhatt)

Principal District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

24687-24777/c

No.GRO &LO/PwD/RACC/Gaz/2026/

Dated : 19.09.2026

Copy forwarded for information to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All Judicial Officers, RACC, New Delhi.
4. The P.S./Reader to the undersigned.
5. All Branch Incharges, RACC, New Delhi.
6. The Web-site Committee, Tis Hazari Courts, Delhi.
7. Notice Board

(Dinesh Bhatt)
Principal District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.